

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New)
CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

Name of the Company: Tarjit Singh Batth & Ors.
V/s.
Bhuj Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

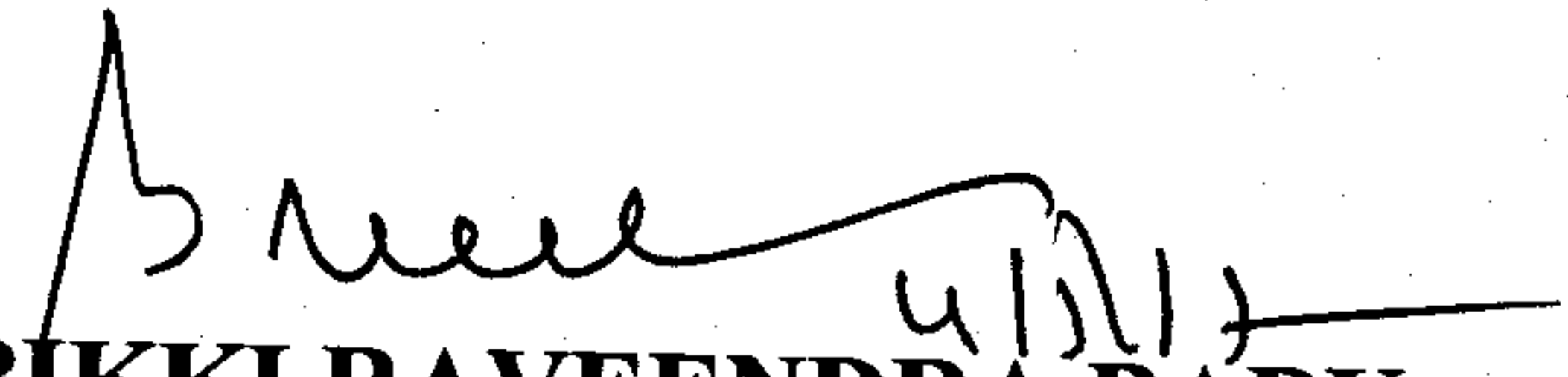
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Petitioners	K A Dalal
2.	Aayog Doshi	Advocate	Respondent	Aayog

ORDER

Learned PCS Mr. Kunjal Dalal present for Petitioners. Learned Advocate Mr. Aayog Doshi present for Respondents.

At request of Learned Counsel for Respondents to file documents to show that shares were transferred from Respondent no 1 to other Respondents on 17.12.2013.

List the matter on 12.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of May, 2017.